COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 102 OF 2016 & IA NO. 307 OF 2017

Dated: 15th December, 2017

In the matter of:

M/s Hindustan Petroleum Corporation Ltd. Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board Respondent(s)

ORDER

Due to administrative reasons, the matter could not be taken up.

List the matter on <u>02.02.2018</u>.

COURT MASTER